

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3026
ANSWERED ON 11TH JULY, 2019

SETTLEMENT-CUM-CLOSEOUT AGREEMENT

3026. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether NHAI has entered into settlement-cum-closeout agreement with Gammon Infrastructure Projects Ltd. in connection with project of six laning of Vijayawada-Gundugolanu section of NH-5 and six-laning of Hanuman Junction bypass and four-laning of Vijayawada bypass in Andhra Pradesh under National Highways Development Project (NHDP) phase-V;
- (b) if so, the details and the present status thereof;
- (c) whether NHAI has entered into an agreement with some other company to execute the said projects and if so, the details thereof; and
- (d) if not, the steps taken/being taken by NHAI for timely completion of the works on these projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) The settlement agreement between National Highways Authority of India (NHAI) and the concerned Concessionaire has been signed. The stretch has now been divided into 04 nos. packages, out of which 01 no. package (i.e. Kalaparru to Chinna Avutupalli) has been awarded and agreement has been signed in January, 2019. Bids for civil works of another package i.e. from Gundugolanu to Kalaparru has been finalized. For remaining 02 nos. packages, the work for Detailed Project Report (DPR)/feasibility study has been initiated.
